

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 704 /Confdl./2009
II-15-21/2000(Pt.V)

Bilaspur, dated the 16/9 /2009

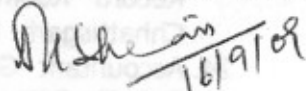
The following Additional District Judge (appointed on ad-hoc basis for serving in Fast Track Courts), as specified in Column No. (2), is transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and is posted in the capacity as mentioned in Column No. (6) from the date he assumes charge of his office and;

The following Additional District Judge is appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date he assumes charge of his office: -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri K.Vinod Kujur, Additional District & Sessions Judge (F.T.C.)	Bhanupratap- pur	Kondagaon	Bastar (Jagdapur)	Additional District & Sessions Judge (F.T.C.) vice Shri S.K. Tiwari

BY ORDER OF THE HON'BLE HIGH COURT



(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

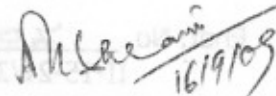
Endt. No. 705 /Confdl./2009
II-15-21/2000(Pt.V)

Bilaspur, dated the 16/9 /2009

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice R.L.Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
12. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
13. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.
14. Shri K.Vinod Kujur, Additional District & Sessions Judge (F.T.C.), Bhanupratappur, Distt.- Uttar Bastar (Kanker) for information and compliance. He is directed to send his handing over and taking over charge reports to this Registry.
15. District & Sessions Judge, Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.
16. District & Sessions Judge, Raipur/ Bilaspur/ Durg/ Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Bastar (Jagdalpur)/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/ Dakshin Bastar (Dantewara)/ Surguja (Ambikapur) for information.
17. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
19. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
20. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
21. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for information.
22. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
23. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
24. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
25. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


 (A.K.SHRIVASTAVA)
 REGISTRAR GENERAL